

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 71 of 2013**

**Dated : 14<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra**  
**Vikas Nigam (I) Ltd. ... Appellant(s)**

**Versus**

**Mahya Pradesh Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for further hearing on **05.12.2013**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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